

### Cottage Industries in Rajasthan

1425. Shri Onkar Lal: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of various Cottage Industries started on co-operative basis which are receiving financial aid from the All India Khadi and Industries Commission in Rajasthan division-wise so far,

(b) how many have applied for financial assistance during the year, and

(c) the amount sanctioned for this purpose so far?

The Minister of Industry (Shri Manubhai Shah): (a) The required information is laid on the Table of the Lok Sabha [See Appendix III, annexure No 114]

The information relates to the financial assistance given by the Khadi and Village Industries Commission which was established with effect from the 1st April, 1957, as well as the All India Khadi and Village Industries Board, its predecessor in office

(b) Two

(c) The required information is laid on the Table of the Lok Sabha [See Appendix III, annexure No 114]

### Ambar Charkha Programme in Rajasthan

1426. Shri Onkar Lal: Will the Minister of Commerce and Industry be pleased to state

(a) the number of people working

(b)

No. of tenements sanctioned.	Amount sanctioned		Amount disbursed till November 1957	No. of tenements completed.
	Loan	Subsidy		
	Rs.	Rs.		
952	8,06,820/-	5,37,882/-	3,11,880/-	676

### Film on Untouchability

1428. { Shri D. C. Sharma:  
Shri Damani:

Will the Minister of Information and Broadcasting be pleased to refer to

in the Ambar Charkha Parishramalayas in Rajasthan at present; and

(b) the quantity of yarn produced by these Parishramalayas so far?

The Minister of Industry (Shri Manubhai Shah): (a) There were 1,667 persons under training in Ambar Charkha Parishramalayas in Rajasthan on the 31st October, 1957.

(b) The quantity of yarn produced so far in these parishramalayas including production centres is as under:

Year	Yarn produced (in lbs)
1956-57	58,726
1957-58 (upto Oct '1957)	1,01,946
<b>Total*</b>	<b>1,60,672</b>

\*The break up of production in the parishramalayas and production centres separately is not available

### Subsidised Industrial Housing Schemes

1427. Shri Onkar Lal: Will the Minister of Works, Housing and Supply be pleased to state

(a) the number of employers of Rajasthan who have so far availed themselves of the subsidy and loan given by the Central Government under the subsidised Industrial Housing Scheme, Division-wise, and

(b) the total amount taken by them?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chandra): (a) One in Ajmer Division

the reply given to the Unstarred Question No 184 on the 23rd of July, 1957 and state the result of their discussions with some well-known producers regarding the proposal for producing a full-length educative film on the removal of untouchability?